

(a) whether Government are aware that considerable inconvenience is caused to the passengers due to overcrowding in the third-class through coach having reserved seats from Delhi to Puri;

(b) whether it is a fact that no Attendant is being provided to look after the comforts of the passengers in the coach; and

(c) if so, the steps Government have taken in this regard?

The Minister of Railways (Shri C. M. Poomacha): (a) There is no Third class through coach running between Delhi and Puri. However, a bi-composite First and Third class coach is running between Delhi and Bhubaneswar and no overcrowding has been reported in this coach. In the third class portion, seats are reserved for passengers travelling over 500 kms and such reservations are very few.

(b) Attendants are not provided in such bi-composite coaches.

(c) Guard/Conductor Guard and ticket checking staff make checks to ensure that there is no overcrowding by unauthorised persons in the coach

Issue of Industrial Licences in Gujarat

4869. Shri Narendra Singh Mahida: Will the Minister of Industrial Development and Company Affairs be pleased to state.

(a) the number of industrial licences issued to the entrepreneurs to locate their undertakings in Gujarat during the last five years;

(b) the number out of them which were either revoked or surrendered; and

(c) the number of applications for industrial licences currently under consideration and the names of the parties concerned?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Eighty-one licences were issued to entrepreneurs to locate new industrial undertakings in Gujarat during the last five years, i.e., 1962 to 1966-67.

(b) Nineteen, out of the eighty-one licences, were either revoked or surrendered.

(c) 77 applications for industrial licences are currently under consideration. A list showing the names of the parties concerned is laid on the Table of the House. [Placed in library See No. LT-950/67]

Railway Staff College, Baroda

4870. Shri Narendra Singh Mahida: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 2689 on the 18th June, 1967 and state:

(a) the total area of the compound of the Railway Staff College at Baroda together with the area of extensive garden therein;

(b) the number of trainees in the Railway Staff College for whose purpose, parade ground land is being acquired;

(c) whether a parade ground can be located within the present compound,

(d) if not, the reasons therefor; and

(e) further time likely to be taken to arrive at a decision in the matter of land acquisition proceedings initiated in 1963 for parade ground?

The Minister of Railways (Shri C. M. Poomacha): (a) 55.7 acres.

(b) 110 at present; 170 in future.

(c) to (e). The question whether the space available within the present compound of the staff college is sufficient for the immediate and future needs for a parade ground and for any